

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4475 of 2022 in Comp. App (AT) (Ins) No. __ of 2022	Omansh Enterprises Ltd. Vs. Kayem Food Industries Pvt. Ltd.	Harshit Ratra
2.	I.A. No. 4474 of 2022 in Comp. App (AT) No. __ of 2022	Shree Ambika Impex Ltd. & Ors. Vs. Satish Kumar & Anr.	Mukesh Sukhija
3.	I.A. No. 4473 of 2022 in I.A. No __ of 2022 in Comp. App (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Finance Services Ltd.	Anuradha Dutt

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- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar